

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) No.

(b) Does not arise.

(c) Posts created/upgraded on the basis of justification and percentage prescribed are operated at Bombay Central Yard and Bandra Marshalling Yard.

#### **Withdrawal of foreign troops from Kampuchea**

3219. **PROF. MADHU DANDAVATE :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India's good offices are being used to secure the withdrawal of foreign troops from Kampuchea ; and

(b) if so, what has been the effect of these efforts ?

**THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR) :** (a) and (b). Our principled stand against the presence of foreign troops in any country is well-known. It is our view that the issues facing the region, including the withdrawal of foreign troops, could best be settled through a constructive dialogue between the ASEAN and the Indo-China Countries. India is willing to assist these countries in their dialogue. However, it is our view that the initiative for such a dialogue must come from the countries concerned.

#### **Development of Inland Navigation in Assam**

3220. **SHRI SANTOSH MOHAN DEV :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any survey had been made of the scope for development of inland navigation in Assam ;

(b) what is the possible navigable length of rivers in Assam ; and

(c) what steps are proposed to be taken to develop inland navigation in the State ?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :** (a) The various Committees had recommended development of inland navigation in Assam.

(b) According to the statistics available, the length of the rivers navigable by boats in Assam is 1277 kms.

(c) The Government of India have sanctioned a scheme for carrying out hydrographic surveys of various important rivers in the country, which includes river Brahmaputra in Assam also. Another scheme for techno-economic study of important waterways including river Brahmaputra has also been sanctioned. The river Brahmaputra is also included in the list of waterways proposed to be considered for being declared as National Waterways. A scheme for setting up of a dry dock at Pandu has also been included in the Sixth Five-Year Plan of the Central Government. Besides, schemes of the Central Inland Water Transport Corporation Ltd., for acquisition of vessels, capital repairs to its vessels, provision of infrastructural facilities, replacement/addition to fleet, etc. have been approved, which will improve the operation of the river services being run by CIWTC Ltd. between Calcutta and stations in Assam.

#### **Selection for Class II Posts**

3221. **SHRI SURAJ BHAN :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that on the Northern Railway, a list of 196 persons was issued for the purpose of

selection to Class II posts in Mechanical Department in 1979 ;

(b) whether a subsequent list was issued containing 264 persons ;

(c) whether the names of many persons included in the first list, were excluded from the second list though the second list was larger ;

(d) what were the reasons for this exclusion ;

(e) whether the seniority of persons who passed in written test of this selection was revised ; and

(f) if so, on what grounds ?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) and (b). To form a panel of 33 Assistant Mechanical Engineers/ Assistant Works Managers on Northern Railway, a list showing the names of 198 employees equal to six times the number of vacancies, as being eligible was circulated. Due to the upward revision in the assessment of vacancies from 33 to 44 subsequently, a revised list of 264 eligible employees was circulated.

(c) and (d). The second list did not include the names of the following :—

(i) employees who had been empanelled on the basis of an earlier selection, the results of which

were finalised subsequent to the circulation of the first list ;

(ii) employees who had retired before the circulation of the second list ; and

(iii) employees who did not come within the zone of consideration as a result of their *inter se* seniority determined in the light of instructions issued by the Ministry in February, 1979.

(e) and (f). On a representation from staff that the *inter se* seniority in their own stream has been disturbed, the position was reviewed in the light of the Ministry's instructions issued in February, 1979 and seniority was corrected.

#### **Wheelsets for rolling stock**

3222. SHRI R. L. BHATIA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2402 on the 4th December, 1980 regarding purchase of wheelsets for rolling stock and state:

(a) whether the requisite information has since been collected; and

(b) if not, how long it would take more to do the needful ?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) and (b). A statement is attached.